

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
13	6.9.95	<p>Adjourned to 7.9.1995 at request.</p> <p style="text-align: right;">S/69.</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>MA. NO. 591/95</p>
14	7.9.95	<p>In view of the circumstances explained by Shri B.S.Tripathy, the applicants are permitted to file their representations before the concerned authority within the next five days, i.e., on or before 12th September, 1995, which may be disposed of before 5th October, 1995, as already directed. Misc. Application</p>	<p>Filed on behalf of applicant Rayees for extension of time.</p>